

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 252 of 2014 & IA No. 426 of 2014**

**Dated : 07<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Samir Malik

Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-2

**ORDER**

Admit. Issue notice. Dasti service permitted. Mr Anand K. Ganesan accepts notice on behalf of Respondent No.2. Notice may be issued to other respondents.

Post the matter on **05<sup>th</sup> December, 2014.**

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*sh/jps*